

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/566/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : ERODE CHEMICALS & SUPPLIERS
NAME OF THE RESPONDENT(S) : RAJALAKSHMI PAPER MILL LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① DEVI ESTHWAAR J
For M/s. Shiva Kumar &
Suresh

Counsel for petitioner

2 N. A. S. B. Chaw
Rep for A. K. M. S. Chaw

counsel for respondent

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor has submitted that his Senior Counsel is not available and prayed for time. At request, time is enlarged. The matter is posted for final submission. Put up on **08.09.2017** at **10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk